

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

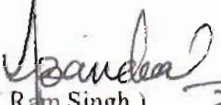
No: 1170

Dated: 29/2/16

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Head for the current year 2015-16, as detailed below:

S.No.	Name of the Court.	Salary	POL	T.E.
1.	Pr.D&S Judge, Budgam.	7.00	----	----
2.	Pr.D&S Judge, Kargil.	----	0.20	0.30
3	Addl.D&S Judge, Anantnag.	----	----	0.10
4	C.J.M. Anantnag.	----	0.20	----
5.	C.J.M. Poonch.	----	0.10	0.60
6.	Spl.Mob.Mag Budgam. (Under 13 th F.C.)	----	0.20	----
7.	Munsiff, Samba.	----	0.10	----
8.	Munsiff, Tangmarg.	----	-----	0.15
9.	Munsiff, Kulgam.	----	0.10	----
10	Munsiff, Dangi wacha.	----	0.10	0.10
11	Munsiff, R.S.Pura.	----	----	0.20
12	Munsiff, Hiranagar.	----	0.20	0.20
13.	Munsiff, Handwara.	----	0.20	0.50

By order :-


(Ram Singh) 29/2

Deputy Registrar (Acctts)

No: 40959-83/A Dated: 29/2/16

Copy to the:-

- 1-2. Pr.D&S Judge, Budgam/Kargil
3. Addl. D&S Judge, Anantnag.
- 4-5 C.J.M. Poonch/Anantnag.
6. Spl.Mob. Mag Budgam (Under 13th F.C)
- 7-13 Munsiff, Samba/Tangmarg./Kulgam/Dangi wacha/R.S.Pura/Hiranagar./Handwara.
- 14-24. Try. Officer, Budgam/Kargil/Anantnag/Poonch/Samba/Tangmarg./Kulgam Dangi wacha/R.S.Pura/Hiranagar/ Handwara.
..... for inf. and n/a
- 25 Order book.


Deputy Registrar(Acctts) 29/2